

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI

Original Application No. 19 of 2022 (SZ)

IN THE MATTER OF:

Satish P

.... Applicant

Versus

Mr. B. Nagaraj Kamath (Mahesh Cashews) &Ors.

.... Respondents

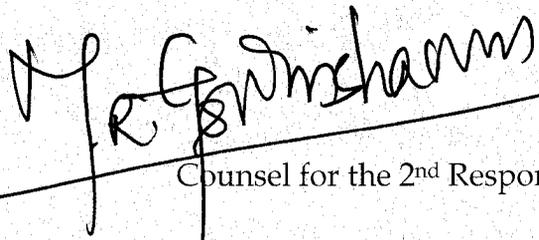
MEMO FILED ON BEHALF OF THE 2ND RESPONDENT

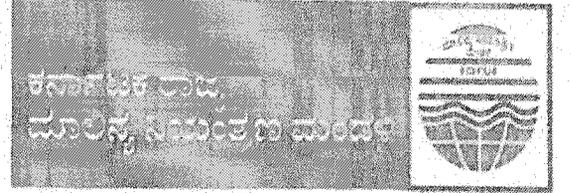
It is most respectfully showeth:

1. It is humbly submitted that the KSPCB (Karnataka State Pollution Control Board) was directed to file an inspection report by an order of this Hon'ble Tribunal dated 23.03.2022. It is respectfully submitted that the 1st Respondent was inspected on 06.04.2022 and the said 1st Respondent was inspected by the Assistant Environmental Officer, KSPCB, Udupi and the said monitoring report is annexed as **Annexure - I**.
2. It is respectfully submitted that the 1st Respondent unit has filed renewal application dated 28.03.2022 for renewal of consent to operate and the said application is annexed as **Annexure - II**.
3. It is respectfully submitted that on 19.04.2022, ambient air quality analysis was done at the 1st Respondent Unit on 06.04.2022 and 07.04.2022 and the said reports are annexed as **Annexure - III**.

It is respectfully submitted that the Hon'ble Tribunal maybe pleased to receive the inspection reports and record the above-mentioned facts and pass such order or orders as this Hon'ble Tribunal deems fit and proper in the interest of Justice.

Dated at Chennai on this the 21st day of April, 2022


Counsel for the 2nd Respondent



No. PCB/RO(UDUPI) /2022-23/ 144

Date: 20/04/2022

To,

The Member secretary,
KSPCB,
Bangalore-01.

Kind Attention: Legal cell

Sir,

Sub: Submission of monitoring report to Hon'ble NGT in OA No. 19/22(SZ) regarding of M/s Mahesh Cashew located at Nellikatte, Moodubelle, Udupi District- 576120 reg..

Ref: 1) Hon'ble NGT order dated 22.03.2022 in OA.No.19/22(SZ)
2) Monitoring of operations by the industry carried out on 06.04.2022.

It is to be submitted that, M/s Mahesh Cashew located at Nellikatte, Moodubelle, Udupi District and as per the directions of the National Green Tribunal (NGT), South Zone regarding OA.No.19/22(SZ), the industry operations was monitored on 06.04.2022. Monitoring report along with the annexures is enclosed along with this letter. This is for your information and further needful action.

Yours faithfully,

Environmental Officer,
KSPCB, Udupi

ANNEXURE - 1

Monitoring report of Dr. Amritha A.S, Assistant Environmental Officer, KSPCB, Regional Office, Udupi

| | |
|--|--|
| Name and Address of the Industry inspected | M/s Mahesh Cashews, Nellikatte, Moodubelle, Udupi District-576120 |
| Date of inspection | 06.04.2022 |
| Persons contacted | Sri. Nagraj Kamath- Managing Partner. |
| Capital Investment | Rs. 98.80Lakhs |
| Category and classification | Small Orange |
| Consent status | CFO under Water & Air Act is expired on 31.12.2021 and now applied for the renewal of consent in the XGN software and pending for approval. |
| Product manufactured | Cashew Kernal -5.5TPM as per previous consent and industry authorities submitted the letter to this office along with the application and requested for the increase in the production capacity of Cashew Kernal to 12TPM. |
| Officer Present | Smt. Prameela --Deputy Environmental officer. |

Preamble: M/s Mahesh Cashew located at Nellikatte, Moodubelle, Udupi District – 576120 obtained CFO from the Board vide No. 89/PCB/RO-UDP/EO/WPC & APC/2012-13/486 dated 18.07.2012 for manufacture of cashew kernel of capacity 5.5TPM which is expired on 31.12.2021.

This office has received the complaints from the Smt. Gulabi Poojari, alleging pollution of water bodies and soil through improper disposal practices, air pollution, smoke emission which has adverse effect on animals, crop, plant and humans. Hence the industry was inspected on 16.10.2021 and show cause notice was issued to the industry vide letter No. PCB/RO/UDUPI/complaint/2021-22/696 on 29.10.2021 for the non-compliances observed during the inspection. The industry authorities have submitted the reply to the said Show Cause Notice on 26.11.2021 to this office.

Further, the complainant has filed the complaint at the National Green Tribunal (NGT), South Zone on the same matter. With respect to this, this office has received the e-mail from the Board office on 22.02.2022 and directed to submit the compliance status by the industry. The industry was again inspected on 04.03.2022 and notice was issued to the unit authorities for the observations made during the inspection. The industry authorities submitted the reply to the notice on 28.03.2022. Further in the hearing dated 23.02.2022, NGT has directed the central pollution Control Board and Karnataka State Pollution Control Board to carry out the individual inspection and submit the report to NGT. In the meantime unit authorities submitted the hard copy of CFO renewal application on 30.03.2022 (copy enclosed as annexure -1). The industry was inspected on 06.04.2022 and following observations are made:

Water Pollution Control Management: The source of water to the unit is from open well. The industry has man power of 62. The details of water consumption, generation of effluent, mode of treatment and disposal details are as follows:-

| Requirement of water | Consumption of water (KLD) | Generation of effluent (KLD) | Place of discharge stipulated | Place of discharge provided |
|----------------------|----------------------------|------------------------------|--|--|
| Domestic | 3.0 | 2.4 | Septic tank & Soak pit | Sewage generated from the industry is treated in septic tank followed by soak pit. |
| Boiler feed | 1.0 | 0.01 | Used for gardening after due treatment | Treated in septic tank and soak pit. |

Note: 1. The previous consent was issued with the condition that "the effluent generated from the boiler blow down and cooker blow down shall be discharged into impervious solar evaporation pond". But in the boiler down, there won't be any contamination; hence the solar evaporation pond may not be required. 2. The consented quantity of wastewater discharge for the domestic effluent was 0.35KLD and industrial effluent was 0.2KLD. The unit authorities submitted the letter along with the application for the correction of the same (copy enclosed as annexure -2). The CFO application is forwarded to RSEO for needful (copy enclosed as annexure -3).

Air Pollution Control Management: The details of air pollution sources, chimney height and its air pollution control measures installed by the applicant are as follows:-

| Air Sources | Pollution | Fuel used | Chimney height and equipment stipulated | Chimney height and equipment provided | Remark |
|---|-----------|-----------|--|--|--|
| Boiler of capacity 250Kg/hr | | Wood | 11meter AGL with cyclone as Dust collector | 15meter without collector | Unit authorities sought the 6 month's time for the installation of dust collector on 26.11.2021. |
| Hot chamber -3No's 800Kg-2No's 300Kg -1No's | | Steam | - | - | Adequate , since the steam is used as fuel for the hot chamber, chimney is not required. |
| 10KVA DG Set | | Diesel | 3m ARL chimney with acoustic enclosure | 3m ARL chimney with acoustic enclosure | Adequate |

Note : Industry authorities submitted the letter to this office on 12.04.2022 along with the copy of work order given to M/s Vinayaka Engineering works for the installation of the dust collector to the Boiler(copy enclosed as annexure -4)

Solid waste details :

The solid waste generation details are as follows:

| Sl.No | Type of solid waste | Quantity (T/month) | Mode of disposal |
|-------|---------------------|---------------------|--|
| 1 | Cashew Shell | 22 | Sold to cashew shell oil manufacturing industries as a raw material. |
| 2 | Husk | 8 | Sold to vendors for manufacturing process. |

Ambient atr quality monitoring details :

Ambient Air Quality is carried out at 2 locations from 06.04.2022 to 07.04.2022 (24 hrs) around the industry and results obtained are as follows:

| Station No | Co-Ordinates of monitoring station | Standards (µg/m ³) | | Results | Inference | Remarks |
|------------|------------------------------------|--------------------------------|-----|---------|------------|---|
| Station- 1 | 13.283244, 74.803845 | PM10 | 100 | 90 | Confirming | The results obtained in both stations are conforming to the standards |
| | | SO ₂ | 80 | 7 | | |
| | | NO ₂ | 80 | 12 | | |
| Station- 2 | 13.286106, 74.802698 | PM10 | 100 | 53 | Confirming | |
| | | SO ₂ | 80 | 4 | | |
| | | NO ₂ | 80 | 10 | | |

Note: Analysis report enclosed (copy enclosed as annexure -5).

Observations:

- Industry was in operation.
- Wastewater generated from hand washing, vessel & floor washing is discharged to the septic tank and soak pit.
- No discharge of wastewater was observed to the neighboring property.
- Housekeeping of the industry is observed to be satisfactory.
- Unit authorities maintained the log book for the operation of the boiler & hot chamber. (copy enclosed as annexure -6).

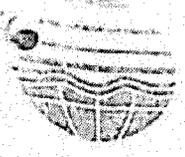
Sri. Satish P, complainant who was present during the inspection informed that, there is no wastewater discharge into neighboring property from the industry and there is no pollution from the industry.

Compliance to the observations made by NGT in the hearing dated 23.02.2022

| Sl.No | Observations by NGT | Reply |
|-------|---|--|
| 1 | Not assessed the Ambient Air Quality (AAQ) | Carried out the AAQ on 06.04.2022-07.04.2022. |
| 2 | Whether they have discharged the untreated effluent into the neighbouring properties before they constructed the septic tank & soak pit | <p>Earlier they were discharging the hand washing, vessel & floor washings to the banana plantation in their premises as reported by the industry authority.</p> <p>There is less quantity of the process effluent generation from the manufacturing process (boiler blow down) i.e is 0.01KLD (10Lts/day) which is small quantity same is disposed and treated in septic tank & Soak pit.</p> <p>Presently there is no discharge observed into the neighbouring properties.</p> |
| 3 | Not provided the dust collector | Industry authorities has submitted the letter committing to install dust collector to the Boiler within 6 months and Industry authorities submitted the work order placed to M/s Vinayaka Engineering works for the installation of the dust collector to the Boiler. |
| 4 | Whether the conditions issued by the CPCB have been fulfilled by the first respondent | <p>The industry is a small scale cashew processing industry and categorized as normal water and air polluting industry under Orange category as per the CPCB categorization. There is less quantity of the process effluent generation from the manufacturing process (boiler blow down) i.e is 0.01KLD (10Lts/day) which is small quantity same is disposed and treated in septic tank & Soak pit. Hence the conditions issued by the CPCB is not applicable.</p> <p>The roasting, cooking, oven heating is carried out using the steam by using the common Boiler of capacity 250 Kg/Hr. Hence there is no individual chimney for the each activity.</p> |

| | | |
|--|--|--|
| | | The Particulate Matter of stack emission will be carried out once the industry has provided the dust collector and the monitoring facility to the chimney. |
|--|--|--|

Amritha
**ASSISTANT ENVIRONMENTAL OFFICER
KSPCB, UDUPI**



Karnataka State Pollution Control Board

Parisara Bhavan, #49, 4th & 5th Floor, Church Street, Bangalore - 560001

FORM-XIII

[See Rule 32]

CfO-Renewal - 134173

Application for consent to establish or take any step to establish any Industry, operation process or any treatment and disposal system for discharge, under section 25 or continuation or discharge under section 26 of the Water (Prevention and Control of Pollution) Act 1974.

Date : 28-03/2022

PCB-ID : 120175

From : Mahesh Cashews

Nellikatte Moodubelle Udupi tq & Dist Moodubelle Udupi tq & Dist,
Nellikatte - 576120
DIST : Udupi, TAL : Udupi, SIDC : Not In LA

I/We hereby apply for consent/renewal of consent under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) to establish or take any step to establish any Industry or operation or process or a treatment and disposal system or any extension or addition to bring into use any new altered outlet for discharge of sewage/trade effluent* to continue to discharge sewage/trade effluent* from land/premises owned by

To,
The Member Secretary,
Karnataka State Pollution Control Board
Parisara Bhavan, #49, 4th & 5th Floor,
Church Street, Bangalore-560001

- | | |
|--|--|
| 1. Full name of the applicant | : B NAGARAJ KAMATH |
| 2. Nationality of the applicant | : INDIAN |
| 3. Constitution Type | : Proprietary |
| 4. Names, Address and Telephone Nos of Applicant | : B NAGARAJ KAMATH (0118931566) |
| 5. Address of the industry. | : Mahesh Cashews, Nellikatte Moodubelle Udupi tq & Dist Moodubelle Udupi tq & Dist, Nellikatte - 576120 DIST : Udupi, TAL : Udupi, GIDC : Not In LA |
| 6. Details of Commissioning etc | : 01/01/2009 |
| 7. Total number of employee expected to be employed. | : 50 |
| 8. Details of license, if any obtained under the provisions of Industrial Development Regulation Act, 1951 | : NA |
| | : B NAGARAJ KAMATH |

| |
|-----------------------|
| ಕರ್ನಾಟಕ ಸರ್ಕಾರ |
| ಪರಿಸರ ಸಂರಕ್ಷಣೆ |
| ತಾರೀಖು 30/3/22 |
| ನಂ: 2684 |
| ಬಿ. ನಾಗರಾಜ್ ಕಮತ್ |
| ತೆಲೆಫೋನ್ (0118931566) |
| ಮಾಹೇಶ್ ಕಾಷ್ ನು |

| |
|-----------------------|
| ಕರ್ನಾಟಕ ಸರ್ಕಾರ |
| ಪರಿಸರ ಸಂರಕ್ಷಣೆ |
| ತಾರೀಖು 30/3/22 |
| ನಂ: 194 |
| ಬಿ. ನಾಗರಾಜ್ ಕಮತ್ |
| ತೆಲೆಫೋನ್ (0118931566) |
| ಮಾಹೇಶ್ ಕಾಷ್ ನು |

WCNB/BIH/396638 29/3/22

| | |
|------------------------|-----|
| Recd No: 0040 | Dr. |
| Recd: 4080 | Dr. |
| Amount: Rs. 1,56,000/- | |
| Towards: (WPC + APC) | |
| Cashier | DEO |

*Strike out which is not relevant

Karnataka State Pollution Control Board

Part of the Board's Effluent & Solid Waste Discharge Standards
 (1986) as amended

FORM-XIII

[See Page 32]

9. Name of the person authorised to sign this form (the original authorization except in the case of individual proprietor concern is to be enclosed)

10. (a) List of Raw materials with monthly consumption rate (Monthly Data)

| Sr | Raw Material Name | Capacity - Unit / Month |
|----|-------------------|-------------------------|
| 1 | RAW CEMENTS | 10000 - 10% |

(b) List of Products with monthly production rate (Monthly Data)

| Sr | Product Name | CFE Qty | CFD Qty | Applied Qty |
|----|-------------------------------|---------|------------|-------------|
| 1 | MANUFACTURING OF CASHWRECHETS | 5000 | 5000 - 10% | 6000 |

(c) Licence or Annual Capacity of the industry, operation or process, etc.

11. State daily quantity of water in kilolitres utilized and its source (domestic / industrial process boiler / cooling others)

| Sr | Water Code | WC (KLD) | WWG (KLD) | Remark |
|----|------------------|----------|-----------|-------------------------|
| 1 | Boiler Feed | 0.500 | 0.030 | Discharge to Irrigation |
| 2 | Domestic Purpose | 2.000 | 1.600 | Discharge to ST/SP |

12. (a) State the daily maximum quantity of effluents, quantity and mode of disposal (sewer or drain or river or land or lake pond / or estary / tidal waters / sea water / Oil shale) Also attach analysis report of the effluent
 Type of effluent, quantity in kiloliters, Mode of disposal

(i) Domestic : Water Consumption : 2.000 Kls/Day, Waste Water Generation : 1.600 Kls/Day

(ii) Industrial : Water Consumption : 0.500 Kls/Day, Waste Water Generation : 0.030 Kls/Day

Mode of Disposal : Industrial : On Land for irrigation / gardening, Domestic : Septic tank followed by soak pit

Ultimate Receiving Body : NA

Waste Wtr Discharge Pt : Discharge to SETIC TANK/SOAK PIT

Source of water Supply & permission obtained/Applied for : BORE WELL / OPENWELL

(b) Quality of effluent Currently Discharged or expected to be discharged

(c) what monitoring arrangement is currently provided or Proposed

13. State whether you have any treatment plant for industrial, domestic or combined effluents

Whether Industry is a member of CETP? NO

Boilers=0, DG Sets=0, Borewells = 0, Tubewells: 0, Capacity of All =

14. If yes, attach the description of the process of treatment in brief. Attach information on the quality of treated effluent vis-à-vis the standards. State Details of solid wastes generated in the process or during waste treatment.

15. I/We further declare that the information furnished above is correct to the best of my / our knowledge

16. I/We hereby submit that in case of change either of the point of discharge or the quantity of discharge or its quality, a fresh application for CONSENT shall be made and until such CONSENT is granted no change shall be brought into use

17. I/We hereby agree to submit to the Pollution Control Board an application for renewal of consent one month in advance of the date of expiry of the consented period for outlet / discharge if, to be continued thereafter

18. I/We undertake to furnish any other information within one month of its being called for by the Karnataka State Pollution Control Board

19. I/We, enclose herewith Cash Receipt No/Bank Draft No _____
 & date : 28/02/2022 for Rs : 156000 (In words : One Hundred Fifty Six Thousand Rupees Only)

Pay Remark

In favour of the Karnataka State Pollution Control Board, Parisara Bhavan, #49, 4th & 5th Floor, Church Street, Bangalore-560001 as fees payable under section 25 of the Act.

*Strike out which is not relevant

Karnataka State Pollution Control Board

Parasara Bhavan, 109, 4th & 5th Floor, Church Street,
Bangalore-560001

FORM-XIII

[See Rule 32]

Inward Purpose :
APPLIED RENEWAL

Other Information :
ALL DOCUMENT UPLOADED



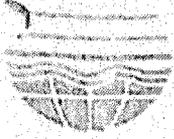
Signature of the Applicant
(B NAGARAJ KAMATH)

To:

MAHESH CRSH, S.B.
NELLIKATTE
POST MOODUBELLU
UDUPI TQ - 576 120

Signature Not Verified
Digitally signed by
Date: 2022.03.26 11:11:39
+05:30

*Strike out which is not relevant



Karnataka State Pollution Control Board

Parisara Bhavan #49, 4th & 5th Floor, Church Street, Bangalore - 560001

FORM - I

[See Rule 20]

(To be submitted in duplicate)

CFO-Renewal - 134173

Application for consent for establishing / operation the industrial plant / plants under Section 21 of the Air (prevention & Control of Pollution) Act, 1981

Date : 28/03/2022

PCB-ID - 120175

From : Mahesh Cashews

Nellikatte Moodubelle Udupi tq & Dist Moodubelle Udupi tq & Dist,
Nellikatte - 576120
DIST : Udupi, TAL : Udupi, SIDC : Not In I.A

To,
The Member Secretary,
Karnataka State Pollution Control Board
Parisara Bhavan, #49, 4th & 5th Floor,
Church Street, Bangalore-560001

I/we hereby apply for consent / renewal of consent under Section 21 of the Air (Prevention & Control of Pollution) Act 1981 to establish / operate / the industrial plant / plants owned by Mahesh Cashews

NA
to be located / located at
,Nellikatte Moodubelle Udupi tq & Dist Moodubelle Udupi tq & Dist,Nellikatte - 576120DIST
: Udupi, TAL : Udupi, SIDC : Not In I.A

The relevant details are as under

1. Full name of the applicant with designation and address and Telephone /Telex number / Fax No. : B NAGARAJ KAMATH
2. Names of full time directors / partners / owners with address and telephone nos. : As per Annexure 120175_dir
3. Full address of the factory / industrial plant/s (Survey No, Village plot No, location premises etc.) with telephone / telex Nos/ Fax No. : Mahesh Cashews,
Nellikatte Moodubelle Udupi tq & Dist Moodubelle Udupi tq & Dist,
Nellikatte - 576120
DIST : Udupi, TAL : Udupi, GIDC : Not In I.A
4. Date of commission of industrial plant/s or proposed date of commissioning : 01/01/2009
5. Plant/ project cost (Rs. in lakhs) : 98
- 5A Specify whether small, medium or large scale : Orange - Small
6. Total number of employees : 50
7. List of Raw materials with monthly consumption rate (MT/month)

| Sr | Raw Material Name | Capacity - Unit / Month In 5000 - TON |
|----|-------------------|--|
| 1 | RAW CASHEWS | |

AIR

I - Through XGN

N I C

Karnataka State Pollution Control Board

Parisara Bhavan #49 4th & 5th Floor Church Street Bangalore - 560001

FORM - I

[See Rule 30]

(To be submitted in triplicate)

A. List of Products with monthly production rate (MT/month)

| Sr | Product Name | CPE Qty | CFO Qty | Applied Qty |
|----|---------------------------------|---------|--------------|-------------|
| 1 | MANUFACTURING OF CASHEW KERNELS | 5.5000 | 5.5000 - TON | 5.5000 |

B. Brief description of the manufacturing process together with a flow diagram and layout plan showing location of all vents, stacks and any other emission points. As per the PDF attached

8 & 9. Details of Boilers / Heaters / Furnaces / Generators installed in the plant.

| Sr | Stack attached to | Mts | Remark | APCM | Fuel | Consp-Unit | SMF |
|----|-------------------|-----|---------------|------|--------|------------|-----|
| 1 | DG Sets | 9 | 10 KVA DG SET | AFC | Diesel | | YES |
| 2 | Baby Boiler | 15 | BABY BOILER | DUS | Wood | | YES |

Process emissions

10. Details of air Pollution control equipment for the control of Pollution resulting from emission of pollutants from process plant and combustion equipment.

Acoustic Enclosures, Dust Collector

Boilers=0, DG Sets=0, Borewells = 0, Tubewells: 0, Capacity of All =

12. I/We further declare that information furnished through this application is correct to the best of my / our knowledge.

13. Declaration

(i) I/We hereby submit that in case of any change relating to manufacturing process / product, fuel emission rate pollution control equipment, capacity of the plant etc. fresh application for consent shall be made and until such Consent is granted, no change will be implemented.

(ii) I/We undertake to furnish any other information within one month of such intimation received from the Board.

(iii) I/We enclose here with Bank Draft No. =
& date: 28/02/2022 for Rs: 156000 (In words: One Hundred Fifty Six Thousand Rupees Only)

14. I/We hereby agree to submit to the Board, application for renewal of Consent atleast one month prior to the date of expiry of the present consent period.

Pay Remark

In favour of the Karnataka State Pollution Control Board Parisara Bhavan, #49, 4th & 5th Floor, Church Street, Bangalore-560001 as fees payable under section 25 of the Act.

Inward Purpose:

APPLICANT'S

Other Information:

ALL DOCUMENT UP LOADED

(Please refer to Schedule I for the rate of consent fees.)

Details of Applicant:

B NAGARAJ KAMATHI

Nellikatte Moodubelle Udupi tq & Dist Moodubelle Udupi tq
& Dist,

Nellikatte - 576120

DIST : Udupi, TAL : Udupi, SIDC : Not In LA

0448931566

Authentic Signature

MANESH CASHEWS
NELLIKATTE
POST MOODUBELLE
UDUPI TQ - 576 120

Accompaniments:



Karnataka State Pollution Control Board

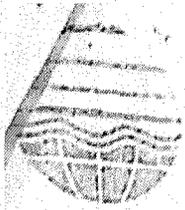
Patisara Bhavan #19 4th & 5th Floor, Church Street, Bangalore, 560001

FORM - I

[See Rule 20]

[To be submitted in triplicate]

| Sr | Stack attached to | Mts | Remark | Details of APCM | Probable Pollutants |
|----|-------------------|-----|---------------|-----------------|---------------------|
| 1 | D.G Sets | 9 | 10 kva dg set | AEC | 150,0,0 |



Karnataka State Pollution Control Board

14

Environment Pollution Control Department, Government of Karnataka

FORM - 1

(See Rule 36)

(To be submitted in triplicate)

| I / We have Uploaded the following PDFs | | Date | # Files | Size(kb) | #Page |
|---|--|----------|---------|----------|-------|
| 1 | DC2 - Document2 | 22/03/22 | 1 | 1157 | 1 |
| 2 | DC3 - Document3 | 22/03/22 | 1 | 107 | 1 |
| 3 | PWL - Authority letter | 22/03/22 | 1 | 68 | 1 |
| 4 | ACA - Audited Balance sheet along with schedule of fixed assets indicating Gross block of fixed assets (CFO 1st/CFO Renewal) | 28/02/22 | 1 | 381 | 1 |
| 5 | C&A - Previous Valid CFO orders (CFO Renewal) | 28/02/22 | 1 | 1128 | 1 |
| 6 | CMP - Compliance to earlier consent/CCE conditions (as applicable) (CFO-1st/CFO Renewal) | 28/02/22 | 1 | 774 | 1 |
| 7 | DC1 - Document1 | 28/02/22 | 1 | 1065 | 1 |

Signature Not Verified
Digitally signed by
Date: 2022.03.28 11:10:09
+05:30

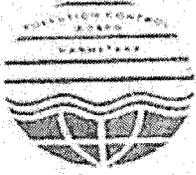
3/28/22, 9:55 PM

| ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ KARNATAKA STATE POLLUTION CONTROL BOARD Online Payment Receipt | |
|---|---|
| XGN ID | 120175 |
| Name of the Organization | Mahesh Cashews |
| Correspondence Address | Moodubelle Udupi tq & Dist |
| Inward no | 134173 |
| Inward Type | COW |
| Name of the Regional Office | Udupi |
| Bank Reference Number | WCNBI014396638 |
| OrderId | 122588 |
| Date Of Payment | 29/03/2022 00:00:00 |
| Transaction Amount (In Rs.) | 156000.00 |
| Transaction Amount (In Words) | One Lakh Fifty Six Thousand Rupees only |

~~XXXXXXXXXX~~

16

KARNATAKA STATE POLLUTION CONTROL BOARD



Regional Office: Udupi
"Parisara Bhavana"
Plot no.36-C, Shivalli Industrial Area,
Manipal, Udupi -576104,
Email-udupi@kspcb.gov.in, Telephone : 0820-2982016

NO. PCB/RO-Udupi/Orange/2022-23/ 12

DATE: 20-04-2022

To

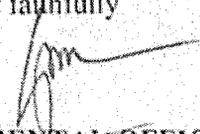
The Regional Senior Environmental Officer
Mangalore
Block No. 23&24, ParisaraBhavana,
1st Floor, 4th cross, Near ESI Hospital,
Baikampady Industrial Area,
Mangalore -575011.

Sir,

- Sub: Issue of renewal of CFO with respect to M/s Mahesh Cashew located at Nellikatte,
Moodubelle, Udupi District - 576120 - reg.
- Ref: 1. CFO renewal application submitted to this office on 30.03.2022.
2. Inspection of the industry made on 06.04.2022.

With reference to the above, it is brought to your kind notice that, the above mentioned applicant has submitted CFO renewal application seeking renewal of CFO for further period vide ref (1). The industry was inspected on 06.04.2022 vide ref (2). The application along with other details is herewith forwarded with recommendations to issue renewal of CFO. This is for your kind information and further needful.

Yours faithfully


ENVIRONMENTAL OFFICER
RO- UDUPI

KARNATAKA STATE POLLUTION CONTROL BOARD

No 10 B, Industrial Area Baikampady Mangalore 575011 Ph No: 0824-2408420

PCB RO(MNG)/AAQM(1-3)(UDU)/2022-23/R No: 01

Date: 19/04/2022

ANALYSIS REPORT OF AMBIENT AIR QUALITYRegional Laboratory

NAML OF THE LOCATION M/s. Mahesh Cashew Moodubelle
Village, Nellikatte Udupi
(Station 1 South East of Industries Premises.)

SAMPLE COLLECTED BY EO, Udupi.

DATE OF COLLECTION 06.04.2022 & 07.04.2022

DATE OF RECEIPT 07.04.2022

SAMPLE NO &
PARTICULARS OF
SAMPLE COLLECTED: AAQM Sample : (1,2 &3)

| Sl. No | Parameters Analysed | Unit | Standard (24Hours. Avg.)* | Result(24hrs Monitoring) | | | |
|--------|---------------------------|--------------------------|---------------------------|--------------------------|--------------|--------------|-------------------------|
| | | | | Sample No. 1 | Sample No. 2 | Sample No. 3 | Average (24 Hours.Avg.) |
| 1 | Particulate Matter(PM 10) | $\mu\text{g}/\text{m}^3$ | 100 | 86 | 93 | 91 | 90 |
| 2 | Sulphur Dioxide (Sox) | $\mu\text{g}/\text{m}^3$ | 80 | 6 | 8 | 8 | 7 |
| 3 | Nitrogen Dioxide(Nox) | $\mu\text{g}/\text{m}^3$ | 80 | 10 | 13 | 13 | 12 |

INFERENCE Conforming

*-National Ambient Air Quality Standards (2009) standard for 24 hrs Average AAQM

- Note: 1. The above result pertains only to the sample tested
2. The method of analysis is as per the CPCB recommended method.
3.BDL: Below Detection Limit.

Sripaltha
Scientific Assistant
ANALYSED BY


Scientific Assistant
VERIFIED BY


Scientific Officer
LAB HEAD

KARNATAKA STATE POLLUTION CONTROL BOARD

No 10 B, Industrial Area Baikampady Mangalore 575011 Ph No: 0824-2408420

PCB/RO(MNG)/AAQM(4-6)(UDU)/2022-23/ R No: 02

Date: 19/04/2022

ANALYSIS REPORT OF AMBIENT AIR QUALITY

Regional Laboratory

| | |
|--|--|
| NAME OF THE LOCATION | M/s. Mahesh Cashew Moodubelle Village, Nellikatte Udupi (Station 2 North West of Industries Premises.) |
| SAMPLE COLLECTED BY | EO, Udupi. |
| DATE OF COLLECTION | 06.04.2022 & 07.04.2022 |
| DATE OF RECEIPT | 07.04.2022 |
| SAMPLE NO & PARTICULARS OF SAMPLE COLLECTED: | AAQM Sample : (4,5 &6) |

| Sl. No | Parameters Analysed | Unit | Standard (24Hours. Avg.)* | Result(24hrs Monitoring) | | | |
|--------|-------------------------------------|--------------------------|---------------------------|--------------------------|--------------|--------------|-------------------------|
| | | | | Sample No. 4 | Sample No. 5 | Sample No. 6 | Average (24 Hours.Avg.) |
| 1 | Particulate Matter(PM 10) | $\mu\text{g}/\text{m}^3$ | 100 | 60 | 40 | 59 | 53 |
| 2 | Sulphur Dioxide (SO ₂) | $\mu\text{g}/\text{m}^3$ | 80 | 4 | 3 | 4 | 4 |
| 3 | Nitrogen Dioxide (NO ₂) | $\mu\text{g}/\text{m}^3$ | 80 | 10 | 9 | 10 | 10 |

INFERENCE **Conforming**

*-National Ambient Air Quality Standards (2009) standard for 24 hrs Average AAQM

- Note: 1. The above result pertains only to the sample tested
2. The method of analysis is as per the CPCB recommended method.
3. BDL: Below Detection Limit.

Spartha
Scientific Assistant
ANALYSED BY

(Signature)
Scientific Assistant
VERIFIED BY

(Signature)
Scientific Officer
LAB HEAD

KSPCB/RL/FO/04

VALID FROM 01/06/2018 RV-00



M/s. MAHESH CASHEWS

Nellikatte, Moodubelle - 576 120,

Udupi Taluk & Dist., Karnataka

Email : maheshcashews.info@gmail.com

Mob 944

Moodubelle

GSTIN : 29AALFM6630K1ZS

Ref :

03/03/2022

Date

To

Vinayka Engineering Works

Baikampady Industrial Area

Mangalore

Sir

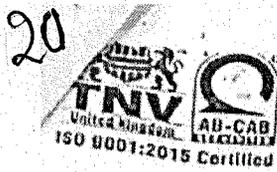
Sub: Work Order

Here we are placing work order to install Dust collector , blower and also new chimney with suitable height. Please do the needful as it is urgent.

Thanks & Regards

For [Signature]

Mahesh Cashews



VINAYAKA ENGINEERING WORKS™
IBR APPROVED SPECIAL CLASS BOILER REPAIRERS,
PACKAGE BOILER MANUFACTURERS
GSTIN: 29AABFV2243H127

Ref No: VEW/QTN/MC/010322

QUOTATION

Date: 01-03-2022

To,
M/S MAHESH CASHEW
NELLIKATTE, MOODUBELLE

Sir,

Sub: SUPPLY OF CHIMNEY & ACCESSORIES

| Sl No | Description of Goods | Rate of Duty | Quantity (No's) | Price (in Rupees) | Total (in Rupees) |
|--|---|--------------|-----------------|-------------------|-------------------|
| 1 | CHIMNEY OF 15 Mtrs Height with Stay wire, Cap & Foundation Bolt | 18% | 1 | 1,10,000 | 1,10,000 |
| 2 | Cyclone Separator / Dust Collector | 18% | 1 | 60,000 | 60,000 |
| 3 | 2HP ID Fan with Motor | 18% | 1 | 60,000 | 60,000 |
| 4 | Fabrication & Erection of Flue Gas Duct | 18% | 10 mtrs | 4,500 | 45,000 |
| 5 | Plat from for ID Fan | 18% | | | 60,000 |
| SUB TOTAL | | | | | 3,35,000 |
| GST @ 18% | | | | | 60,300 |
| GRAND TOTAL | | | | | 3,95,300 |
| Fabrication & Erection of Additional Flue Gas Duct from Boiler to ID Fan, ID Fan to Chimney in Rs 4,500/ Running Mtr + GST @ 18% | | | | | |

TERMS AND CONDITIONS OF SALE

- PAYMENT**- Advance payment of 50% of the value of technically and commercially clear purchase order. balance payment along with all applicable taxes and duties against Proforma invoice 7 days before dispatch.
- TAXES** - GST as applicable as on Date of Billing
- DELIVERY PERIOD**- The Equipment's / Machinery shall be ready for delivery at our works within 30 days from the date of receipt of order with advance.
- PACKING CHARGES** - 5% of the invoice value extra (if needed)
- TO & FRO TRAVELLING TICKETS, TA & DA FOR MECHANICS, ACCOMMODATION FOR MECHANICS EXTRA** - to be borne by your self
- TRANSPORTATION, TRANSIT INSURANCE** - extra. to be borne by yourself
- CRANE/HYDRA** Must be provided by yourself for Erection of Boiler & Whenever Necessary
- ERECTION, COMMISSION CHARGES** - extra to be borne by yourself
- INSPECTION**- Inspection of the equipment can be arranged at our works prior to dispatch and the said inspection has to be carried out by the buyer within 7 days from the date of receipt of our intimation. We shall be free to dispatch the consignment as per terms of delivery, if the inspection is not carried out by the buyer within the specific period.
- WARRANTY** -All our Equipment's are thoroughly inspected before dispatch and therefore, can be dependent upon long and trouble-free service. We undertake to make good by replacement or repair, defects out of faulty design of materials or workmanship within 12 months from the date to dispatch. For branded/Outsourced Parts & components, warranty applies, as per their warranty policy
- ADVANCE**- The advance paid against an order shall not bear any interest. Buyers who cancel their order for any reasons what so ever shall be liable to forfeit entire advance.
- VALIDITY**- This offer is valid for acceptance for a period of 30 days from the date of this offer
- FORCE MAJEURE**- Though every effort will be made by the management to adhere to the stipulated delivery schedule, owing to factors beyond our control including acts of God, labour disputes or shortages, governmental laws, ordinances and regulations, delay in the delivery of various components by our suppliers, riot, lock out, fire, flood, non-availability of raw materials legislation, or any other cause beyond the control of the manufacturer, no compensation can be claimed by the buyer
- JURISDICTION**- All disputes relating to the contract are subject to jurisdiction of Mangalore Courts

For
VINAYAKA ENGINEERING WORKS
SRINIVAS PADYAR
 (Partner)

OUR BANK DETAILS
VINAYAKA ENGINEERING WORKS
BANK: CANARA BANK,
BRANCH: URWA MARKET, MANGALORE
ACCOUNT NO: 01871400000522
IFSC CODE: CNRB0001602

#248, 254, 8th A Road, Baikampady Industrial Area, Mangalore-575011
 Tele/Fax: 0824 2407939/29 Ph: 9844379477 Email: vinworks7@gmail.com |
www.vinayakaengineering.com

| DATE | RAW NUTS BOILED (IN KGS) | NO. OF TIMES COOKER USED TO BOIL RAW NUTS | NO. OF HOURS COOKER USED TO BOIL RAW NUTS | WOOD USED IN KGS. | TIMINGS | | HOT CHAMBER TIMINGS |
|------------|--------------------------|---|---|-------------------|---------|-----------|---------------------|
| | | | | | FROM | TO | |
| 01-01-2022 | 2100 | 7 | 3.5 | 280 | 9.30A.M | 01.00 P.M | |
| 02-01-2022 | 1100 | 4 | 2 | 280 | 9.30A.M | 11.30 P.M | 9.30A.M TO 5.00P.M |
| 03-01-2022 | 2100 | 7 | 3.5 | 285 | 9.30A.M | 01.00 P.M | |
| 04-01-2022 | 1100 | 4 | 2 | 285 | 9.30A.M | 11.30 P.M | 9.30A.M TO 5.00P.M |
| 05-01-2022 | | | | | | | |
| 06-01-2022 | | | | | | | |
| 07-01-2022 | 2100 | 7 | 3.5 | 280 | 9.30A.M | 01.00 P.M | |
| 08-01-2022 | 2150 | 7 | 3.5 | 395 | 9.30A.M | 01.00 P.M | 9.30A.M TO 5.00P.M |
| 09-01-2022 | 2350 | 7 | 3.5 | 285 | 9.30A.M | 01.00 P.M | |
| 10-01-2022 | 2050 | 6 | 3 | 360 | 9.30A.M | 12.30 P.M | 9.30A.M TO 5.00P.M |
| 11-01-2022 | 2000 | 6 | 3 | 220 | 9.30A.M | 12.30 P.M | |
| 12-01-2022 | | | | | | | |
| 13-01-2022 | | | | | | | |
| 14-01-2022 | 1700 | 5 | 2.5 | 320 | 9.30A.M | 12.00 P.M | 9.30A.M TO 5.00P.M |
| 15-01-2022 | 2100 | 6 | 3 | 370 | 9.30A.M | 12.30 P.M | 9.30A.M TO 5.00P.M |
| 16-01-2022 | 1100 | 3 | 1.5 | 120 | 9.30A.M | 11.00 P.M | |
| 17-01-2022 | 2550 | 8 | 4 | 440 | 9.30A.M | 01.30 P.M | 9.30A.M TO 5.00P.M |
| 18-01-2022 | 1100 | 3 | 1.5 | 120 | 9.30A.M | 11.00 P.M | |
| 19-01-2022 | | | | | | | |
| 20-01-2022 | | | | | | | |
| 21-01-2022 | 2950 | 8 | 4 | 440 | 9.30A.M | 01.30 P.M | 9.30A.M TO 5.00P.M |
| 22-01-2022 | 1200 | 4 | 2 | 285 | 9.30A.M | 11.30 P.M | 9.30A.M TO 5.00P.M |
| 23-01-2022 | | | | | | | |
| 24-01-2022 | 1900 | 6 | 3 | 250 | 9.30A.M | 12.30 P.M | |
| 25-01-2022 | 1400 | 6 | 3 | 250 | 9.30A.M | 12.30 P.M | |
| 26-01-2022 | 1000 | 3 | 1.5 | 240 | 9.30A.M | 11.00 P.M | 9.30A.M TO 5.00P.M |
| 27-01-2022 | | | | | | | |



MAHESH CASHEUS
 NELLIKATTE
 POST MOODUBELLE
 UDUPITQ - 576 120

| DATE | RAW NUTS BOILED (IN KGS) | NO. OF TIMES COOKER USED TO BOIL RAWNUTS | NO. OF HOURS COOKER USED TO BOIL RAW NUTS | WOOD USED IN KGS | TIMINGS | | HOT CHAMBER TIMINGS |
|------------|--------------------------|--|---|------------------|---------|-----------|---------------------|
| | | | | | FROM | TO | |
| 01-04-2022 | 2700 | 8 | 4 | 420 | 9.30A.M | 01.30 P.M | 9.30A.M TO 5.00P.M |
| 02-04-2022 | 900 | 3 | 1.5 | 130 | 9.30A.M | 11.00 P.M | |
| 03-04-2022 | | | | | | | |
| 04-04-2022 | 1950 | 6 | 3 | 360 | 9.30A.M | 12.30 P.M | 9.30A.M TO 5.00P.M |
| 05-04-2022 | 1800 | 5 | 2.5 | 210 | 9.30A.M | 12.00 P.M | |
| 06-04-2022 | 1800 | 5 | 2.5 | 350 | 9.30A.M | 12.00 P.M | 9.30A.M TO 5.00P.M |
| 07-04-2022 | | | | | | | |
| 08-04-2022 | | | | | | | |
| 09-04-2022 | | | | | | | |
| 10-04-2022 | | | | | | | |
| 11-04-2022 | | | | | | | |
| 12-04-2022 | | | | | | | |
| 13-04-2022 | | | | | | | |
| 14-04-2022 | | | | | | | |
| 15-04-2022 | | | | | | | |
| 16-04-2022 | | | | | | | |
| 17-04-2022 | | | | | | | |
| 18-04-2022 | | | | | | | |
| 19-04-2022 | | | | | | | |
| 20-04-2022 | | | | | | | |
| 21-04-2022 | | | | | | | |
| 22-04-2022 | | | | | | | |
| 23-04-2022 | | | | | | | |
| 24-04-2022 | | | | | | | |
| 25-04-2022 | | | | | | | |
| 26-04-2022 | | | | | | | |
| 27-04-2022 | | | | | | | |